

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

2. IA/263/2023 C.P. (IB)/73(MB)2021

IN THE MATTER OF

Nagpur Nagarik Sahakari Bank Ltd

.... Petitioner

Vs

Greatwall Corporate Services Pvt Ltd

.... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 10.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the EPFO: Adv Gunjan Chaubey (VC)

For the Respondent:

ORDER

IA/263/2023:- The matter is kept for clarification. The same is clarified.

Reserved for order.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)